

ITEM NO.102

COURT NO.6

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 152/2013

TOFAN SINGH

Appellant(s)

VERSUS

THE STATE OF TAMIL NADU

Respondent(s)

([ONLY ITEM NOS.102.1 TO 102.13 WILL BE TAKEN UP AGAINST THIS ITEM])

WITH

Crl.A. No. 836/2011 (II-B)SLP(Crl) No. 6338/2015 (II-B)Crl.A. No. 2214/2009 (II-B)Crl.A. No. 90/2017 (II-B)Crl.A. No. 344/2013 (II-B)Crl.A. No. 91/2017 (II-B)SLP(Crl) No. 1202/2017 (II-A)Crl.A. No. 827/2010 (II-B)Crl.A. No. 835/2011 (II-B)Crl.A. No. 77/2015 (II-B)Crl.A. No. 1826/2013 (II-C)Crl.A. No. 433/2014 (II-C)Crl.A. No. 1750/2009 (II-B)

Date : 30-11-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

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Ms. Ranjana Narayan, Adv.

Mr. C. K. Sasi, AOR
Ms. Meena K Poullose, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 17.01.2024.

Let SLP(Crl.) No. 6338 of 2015, SLP(Crl.) No. 1202 of 2017, Crl. Appeal No. 827 of 2010 and Crl. Appeal No. 77 of 2015 be detagged from this batch of matters but be listed on the same date as independent appeals/petitions.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(NIDHI WASON)
COURT MASTER (NSH)